

List of operational creditors (Employees)

Name of the corporate debtor: VIRGO CEMENTS LIMITED;

Date of commencement of CIRP: 11th December 2023 ;

List of creditors as on : 05.10.2024

Sl. No.	Name of authorised representative, if any	Name of employ ee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1		UTPAL BORGOHAIN	NA	15,020.00	15,020.00			-	-	-	-	
2		UDAY RABHA	NA	172,436.00	172,436.00			-	-	-	-	
2		GREATMAN RABHA	NA	44,562.00	44,562.00			-	-	-	-	
3		DOLLY SANGMA	NA	243,665.00	243,665.00			-	-	-	-	
3		GAUTAM SAHA	NA	132,813.00	132,813.00			-	-	-	-	
4		RAM KRISHNA NATH	NA	17,443.00	17,443.00			-	-	-	-	
4		R.K PILLAI	NA	274,090.00	274,090.00			-	-	-	-	
5		P.K SAXENA	NA	174,962.00	174,962.00			-	-	-	-	
5		GAGAN CH. NATH	NA	191,095.00	191,095.00			-	-	-	-	
6		PEARSON MARAK	NA	40,521.00	40,521.00			-	-	-	-	
6		ANDED MARAK	NA	165,487.00	165,487.00			-	-	-	-	
7		BISWAJIT NATH	NA	60,624.00	60,624.00			-	-	-	-	
7		NIKUNJA NATH	NA	107,764.00	107,764.00			-	-	-	-	
8		SANJAY MARAK	NA	165,640.00	165,640.00			-	-	-	-	
8		DIMBESWAR SHARMA	NA	183,365.00	183,365.00			-	-	-	-	
9		LANGUNA SWARGIARY	NA	60,515.00	60,515.00			-	-	-	-	
9		AKHAY RABHA	NA	88,991.00	88,991.00			-	-	-	-	
10		Taruni Kt. Rabha	NA	91,307.00	91,307.00			-	-	-	-	
10		Nagaram D. Shira	NA	91,756.00	91,756.00			-	-	-	-	
11		Jabed Ali	NA	58,347.00	58,347.00			-	-	-	-	
11		Bikash Boruah	NA	35,114.00	35,114.00			-	-	-	-	
12		Abhijit Adhikari	NA	32,304.00	32,304.00			-	-	-	-	
12	NOT APPLICABLE	Montu Kr. Borah	NA	98,211.00	98,211.00	GRATUITY OUTSTANDINGS	NOT APPLICABLE	NOT APPLICABLE	-	-	-	The employees have not submitted their claims to the IRP/RP using the prescribed forms as mandated by the IBBI. Nevertheless, the outstanding gratuity amounts for employees have been acknowledged based on the liabilities recorded in the corporate debtor's books as of the insolvency commencement date. These gratuity claims have been admitted in accordance with the recent judgments issued by the Hon'ble NCLAT and the Supreme Court in the case of Jet Aircraft Maintenance Engineers Welfare Association vs. Ashish Chhawchharia (Resolution Professional of Jet Airways India Ltd.).
13		Probinstone Sangma	NA	14,527.00	14,527.00			-	-	-	-	
13		Crossfileid Sangma	NA	151,318.00	151,318.00			-	-	-	-	
14		Promod Rabha	NA	13,558.00	13,558.00			-	-	-	-	
14		Tajnur Islam	NA	17,834.00	17,834.00			-	-	-	-	
15		Ranjit Sarkar	NA	26,932.00	26,932.00			-	-	-	-	
15		Dipak Rabha	NA	62,911.00	62,911.00			-	-	-	-	
16		Bhodeswar Borah	NA	31,797.00	31,797.00			-	-	-	-	
16		Horidhon Rabha	NA	18,144.00	18,144.00			-	-	-	-	
17		Karim Sangma	NA	163,743.00	163,743.00			-	-	-	-	
17		Priyo Khakalary	NA	194,167.00	194,167.00			-	-	-	-	
18		Banamali Nath	NA	120,384.00	120,384.00			-	-	-	-	
18		Sanjay Basumatary	NA	79,552.00	79,552.00			-	-	-	-	
19		Binon Pam	NA	93,784.00	93,784.00			-	-	-	-	
19		Pjiorash Sangma	NA	127,289.00	127,289.00			-	-	-	-	
20		Bom Bom Momin	NA	94,055.00	94,055.00			-	-	-	-	
20		Kanak Lal Nath	NA	170,940.00	170,940.00			-	-	-	-	
21		Ranjit Rabha	NA	122,979.00	122,979.00			-	-	-	-	
21		Manilush shira	NA	13,977.00	13,977.00			-	-	-	-	
22		Hirosh Marak	NA	139,556.00	139,556.00			-	-	-	-	
22		Benith Momin	NA	63,739.00	63,739.00			-	-	-	-	
23		Uday Khaklary	NA	128,688.00	128,688.00			-	-	-	-	
23		Dharmendra Rabha	NA	110,837.00	110,837.00			-	-	-	-	
24		Simanta Goswami	NA	120,114.00	120,114.00			-	-	-	-	
				4,626,857.00	4,626,857.00			-	-	-	-	